

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3026
ANSWERED ON:05.09.2007
REHABILITATION OF ADMASI AND SCS ON FOREST LAND
Singh Shri Chandrabhan Bhaiya

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the proposals regarding rehabilitation of adivasis and the people belonging to the Scheduled Castes on the forest land have been received from the Madhya Pradesh Government;
- (b) if so, the details of the period and number of such proposals received; and
- (c) the number of pending cases and the time by which the rehabilitation process is likely to be completed in these cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY)

(a),(b)&(c) The Ministry of Environment and Forests has received 15 proposals from the State Government of Madhya Pradesh for the rehabilitation of people, including adivasis and the people belonging to the Scheduled Castes on forest land. During the period 1986 to 1996, 7 proposals were received, while during the period from 1996 till date, 8 proposals have been received from the State Government. Out of the 15 proposals received, 6 proposals have been approved and one proposal has been accorded in-principle approval by this Ministry. Of the remaining 8 proposals, 7 proposals are pending with the State Government of Madhya Pradesh for want of essential details, whereas 1 proposal has been rejected. As such, no proposal for the rehabilitation of people on forest land, received from the State Government of Madhya Pradesh, is pending with the Ministry of Environment and Forests.